

C. A. T. Bench, JAIPUR

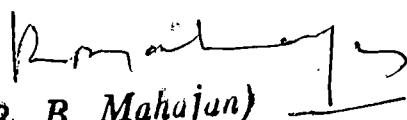
Date of Order

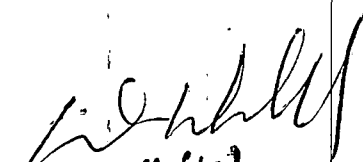
orders

3/2/93

Mr. K. S. Sharma - Counsel for applicant.

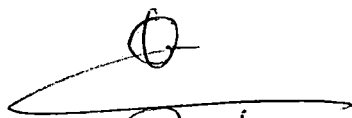
MP is treated as petition for permission to amended the OA. The MP is allowed and the counsel for the applicant is directed to file the amended OA within 10 days attaching these documents as Annexure. Amended OA then be listed for admission on 18/2/93.


(B. B. Mahajan)
Member (Adm.)


(D. L. Mehta)
Vice-Chairman

Copy sent to the app.
& resp. No 1 on
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Date 16-2-93


16/2/93